

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. Company Appeal/44/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - Sanjeev Rangaiah Ankam (Shareholder
Cum Director of The Shree Saraswati
Easy Recharge Services Private
Limited)**

V/s

**The Registrar of Companies Of
Maharashtra At Mumbai**

Section: 252(3) of Companies Act, 2013

ORDER

CS Vikas K Suthar appeared for the Petitioner. Registry is directed to issue court notice to the RoC and directing to Roc to present in person or through authorized representative on the next date of hearing. List this matter on **09.10.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)